CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.564 of 1994

Wednesday this the 25th day of January, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

N.Gopalakrishnan, Stenographer Grade II, All India Radio, Trichur.

... Applicant

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- Shri P.George Mathew Station Engineer & Head of Office, All India Radio, Trichur.
- Shri V.G.Mathew
 Former Station Director of
 All India Radio, Trichur
 (transferred to Doordarshan
 Kendra, Trivandrum).
- 3. The Director'General, All India Radio, Parliament Street, New Delhi.
- 4. Smt. K. Vilasini, Junior Stenographer, All India Radio, Trichur.
- 5. Shri N.Prabhudas, Junior Stenographer, All India Radio, Trichur.

.... Respondents

(By Advocate Mr. T.P.M.Ibrahim Khan, SCGSC)

ORDER

The prayer in the Original Application has been granted by Annexure.MA-1 order. In this view learned counsel for respondents prays that the application may be dismissed. Annexure MA-1 is recorded and the Original Application is dismissed. No costs.

Dated this the 25th day of January, 1995.

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CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

List of Annexures

1. Annexure-MA-1: True copy of the Office Order No. TRC-ASD.2/94 dt.15.4.94 issued to the first respondent by the Asst. Director, AIR, Trichur.